

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-62-2020

Raymond Desa and ors.Petitioners

v/s.

The Village Panchayat of Cortalim and anr. ...Respondents

Shri Balkrishna Sardessai, Advocate for the petitioner.

Coram:- NUTAN D. SARDESSAI, J.

Date :- 26th June,2020

P.C.:

Shri B. Sardessai, learned Advocate is directed to rectify the records of the petition.

2. Stands over on 07/07/2020.

NUTAN D. SARDESSAI,J.

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